## **INDEMNITY BOND**

	I, parent / legal guardian of aged
about	resident ofdo solemnly declare
and sta	ate as under.
1.	I wish to utilize the Creche facilities for my son / daughter / ward.
2.	I undertake that I shall abide by instructions issued by the Court Administration
verbal	ly or in writing from time to time while using Creche facilities. I also state and declare
that m	y son / daughter / ward is not suffering from any infection.
3.	I further undertake that the Bombay High Court or the Care giver of Creche facility
shall n	not be held responsible for anything if my son / daughter / ward suffers any injury while
using t	the Day Care Centre / Creche facilities or in the Creche premises. I agree and undertake
that us	sage of the facility shall be at my own risks and responsibility.
	Signed at Mumbai, this day of 2024.
Signat	ure –
Name	-
Addre	SS -